

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(IB) No.516/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03rd November 2017, 10.30 A.M

Name of the Company	Balbir Sharma -Versus- Orissa Minerals Development Co. Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) Mr. GORACHAN ROY CHOUDHURY ORISSA MINERAL DEVELOPMENT COMPANY LTD (Respondent)
2) Mr. B.P. Banerjee Advocate

- 1) Rakesh Kumar
2) MR. RUPESH SINHA
3) PRASHANT KUMAR TRIPATHI
4) ROHIT KESARI

} Petitioner

Signature of
Choudhury
Advocate
03/11/2017
Rakesh Kumar
Advocate
03/11/17

ORDER

Ld. Counsel for the petitioner and the respondent are present.

Ld. Counsel for the petitioner has filed affidavit of service, which may be taken on record. Ld. Counsel for the respondent sought leave of the Court for filing Vakalatnama. Prayer is allowed.

Ld. Counsel for the respondent also prayed that time may be given for filing reply. Prayer is allowed. 7 days' time is granted for filing reply by the respondent with a copy in advance to the opposite party.

List the matter on 20/11/2017 for admission.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)